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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**
+ CS(COMM) 196/2024 & CC(COMM) 28/2024, I.A. 5255-5257/2024,
I.A. 8792/2024

CRYSTAL CROP PROTECTION LIMITEDPlaintiff
Through: Mr. Gaurav Barathi, Ms. Muskan
Arora and Ms. Rasya Rawal,
Advocates.

versus

SAFEX CHEMICALS INDIA LIMITED & ORS.Defendants
Through: Mr. Shravan Kumar Bansal, Mr. Ajay
Amitabh Suman and Mr. Aviral
Srivastava, Advocates.

CORAM:
HON'BLE MR. JUSTICE AMIT BANSAL

ORDER
28.11.2024

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1. Mr. Shravan Kumar Bansal, counsel appearing for the defendants has been heard for about 30 minutes. He says that he will take another 45 minutes to conclude the submissions.
2. List on 23rd January, 2025.

AMIT BANSAL, J

NOVEMBER 28, 2024

Vivek/-